

Makhan Lall Datta Vs Goribullah Sardar

Court: Calcutta High Court

Date of Decision: Feb. 5, 1890

Citation: (1890) ILR (Cal) 542

Hon'ble Judges: Tottenham, J; Ali, J

Bench: Division Bench

Judgement

Tottenham and Ali, JJ.

We are of opinion that the Small Cause Court has jurisdiction in this case. Clearly neither Article 4 nor Article 11

of the Schedule excludes it, nor does Article 35.